

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

18/11/2020

T.A./260/14/2015

S K NAYAK
-V/S-
STEEL AUTHORITY OF INDIA

ITTEM NO:39

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. R.K. Kanungo

Notes of The Registry	Order of The Tribunal
	<p>None for the applicant. It is seen that no body was also present on behalf of the applicant on 27.10.2020. Hence, the TA is dismissed for default.</p> <p>Copy of this order be sent to the applicant by post and also copy to Ld. Counsels for both sides.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>